

Central Administrative Tribunal
Principal Bench

O.A. No. 400 of 2001

New Delhi, dated this the 8th January, 2002

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)

S/Shri

1. Brahm Prakash Khatri,
S/o Shri Mehar Singh,
Qr. No. C-155, Gole Market,
New Delhi-110001.
2. Banwari Lal,
3. Davinder Singh
4. Vikram Singh-I
5. Vikram Singh-II
6. P.D. Mishra
7. Surender Singh Rawat
8. S.K. Tyagi .. Applicants

(None appeared)

Versus

1. Union of India through
the Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. Dept. of Personnel & Training
through the Secretary,
North Block,
New Delhi. .. Respondents

(By Advocate: Shri B.S. Jain)

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicants impugn Respondents' orders dated 14.11.2000 by which they have been reverted to Group 'D' and seek a direction to regularise them as LDC in accordance with judgment dated 26.7.99 in O.A. No. 628/99 (Annexure A-3).

(11)

2. None appeared for applicants even on second call. Shri B.S. Jain appeared on behalf of respondents and has been heard.

3. We note that there is no interim order passed in this O.A. We have no reason to disbelieve the contentions of Respondents' counsel that pursuant to the impugned order dated 14.11.2000 applicants have been reverted to Group 'D' and are working as such.

4. We dispose of this O.A. with a direction to Respondents to consider the claims of applicants for promotion/regularisation as LDC, strictly in their turn/quota and in accordance with the rules and instructions on the subject. No costs.

5. Later After the above orders had been dictated in open court applicant's counsel Shri Naresh Kaushik appeared and prayed for reconsideration of the aforesaid order. The prayer is rejected.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)

Vice Chairman (J)

Karthik

S.R. Adige
(S.R. Adige)
Vice Chairman (A)